

**PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH  
HYDERABAD**

**SUB: e-COURTS PROJECT** – Distribution of Ubuntu Master Trainer Certificates to 17 Ubuntu Master Trainers (Judicial Officers of the State) by the Hon'ble the Chief Justice In A.P. Judicial Academy on 12.12.2013 at 5.15 pm – **ORDERS – ISSUED.**

**REF:** Lr.ROC.No.678/2007-CPS, dated 04.12.2013 from the Central Project Coordinator, High Court of A.P., Hyderabad.

**ORDER ROC.NO. 7501/2013-B.SPL DATED: 06.12.2013**

**The High Court is pleased to pass the following order:-**

The following 17 Ubuntu Master Trainers (Judicial Officers of the State), are hereby permitted to attend for the Certificate distribution function in A.P. Judicial Academy, Secunderabad, to receive the Master Trainer Certificates from the Hon'ble the Chief Justice on 12.12.2013 at 5.15 pm.

<b>SL NO.</b>	<b>NAME AND DESIGNATION OF THE UBUNTU MASTER TRAINERS</b>
1.	Sri B.V.L.N.Chakravarthy, XXI Addl. Chief Metropolitan Magistrate, Hyderabad.
2.	Sri T.Venugopal Rao, Pri. Senior Civil Judge, Visakhapatnam.
3.	Sri B.Rajashekar, IX Addl. Chief Metropolitan Magistrate, Hyderabad.
4.	Sri D.Hemanth Kumar, XIII Addl. Chief Metropolitan Magistrate (Mahila Court), Hyderabad.
5.	Sri A.Satyanand, IV Addl. Senior Civil Judge, Guntur.
6.	Sri M.Suneel Kumar, Junior Civil Judge, Narsannapeta, Srikakulam District.
7.	Sri M.Radha Krishna Chahavan, II Addl. Junior Civil Judge, Nizamabad.
8.	Smt. D.Varoodhini, II Addl. Junior Civil Judge-cum-XV Metropolitan Magistrate, Cyberabad at Medchal.
9.	Sri D.Yedukondalu, Pri. Junior Civil Judge, Guntur.
10.	Sri P.Goverdhan, IV Addl. Junior Civil Judge, Chittoor.
11.	Sri C.N.Murthy, Junior Civil Judge, Yemmiganur, Kurnool District.
12.	Sri Ch.Jithendar, I Addl. Junior Civil Judge, Mancherla, Adilabad District.
13.	Sri R.Raghunath Reddy, VI Addl. Junior Civil Judge, Warangal.
14.	Sri S.Nageshwara Rao, Junior Civil Judge, Ibrahimpatnam, Rangareddy District.
15.	Sri P.Kiran, Judicial Magistrate of First Class, Spl. Mobile Court, L.B.Nagar, Rangareddy District.
16.	Sri G.Bhupal Reddy, III Addl. Junior Civil Judge, Guntur.
17.	Sri G.Venu, Addl. Junior Civil Judge, Armoor, Nizamabad District.

The concerned Pri. District and Sessions Judges are requested to make necessary incharge arrangements with regard to the above said nominated officers.

The said Judicial Officers are entitled to draw T.A. and D.A. as per Rules.

**NOTE:** The said Proceedings is placed in the High Court's Web Site <http://hc.ap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for the function at A.P.Judicial Academy, Secunderabad.

*S. Jagannathan*  
**REGISTRAR (VIGILANCE)**

To

1. The officers concerned.
2. The Director, Andhra Pradesh Judicial Academy, Secunderabad.

3. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. **THE PRL DISTRICT AND SESSIONS JUDGES:**  
Srikakulam, Nizamabad, Rangareddy District at L.B.Nagar, Visakhapatnam, Guntur, Chittoor, Kumool, Adilabad and Warangal.
6. **THE I ADDL DISTRICT AND SESSIONS JUDGES:**  
Srikakulam, Nizamabad, Rangareddy District at L.B.Nagar, Visakhapatnam, Guntur, Chittoor, Kumool, Adilabad and Warangal.
7. **THE DISTRICT TREASURY OFFICERS:**  
Srikakulam, Nizamabad, Rangareddy District at Nampally Exhibition Grounds, Visakhapatnam, Guntur, Chittoor, Kumool, Adilabad and Warangal.
8. **THE SECTION OFFICERS:** Special Officers Section, Computer Section, E-Section, Work Reivew Cell, O.P.Cell, D-Budget Section, B-Section, Accounts Section, High Court of A.P., Hyderabad.  
Spare.